

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.1082  
TO BE ANSWERED ON 08.02.2017**

**RAIL LINES IN MADHYA PRADESH**

**1082. DR. BHAGIRATH PRASAD:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of rail lines spread in Madhya Pradesh in comparison with other States of the country;**
- (b) whether there exists any policy of the Railways to compensate the deficiency of rail lines in the backward areas;**
- (c) if so, the details thereof;**
- (d) whether the Railways would consider to reduce the ratio of partnership in the Joint Ventures/SPVs/Partnership with State Governments and stakeholders in such areas; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.1082 BY DR. BHAGIRATH PRASAD TO BE ANSWERED IN LOK SABHA ON 08.02.2017 REGARDING RAIL LINES IN MADHYA PRADESH**

**(a) The length of railway lines in Madhya Pradesh in terms of Route Kilometres is 5000 as on 31.03.2016 and that of remaining States in the country is as given under:-**

<b>NAME OF STATE</b>	<b>ROUTE KILOMETRES</b>
<b>ANDHRA PRADESH</b>	<b>3703.25</b>
<b>ARUNACHAL PRADESH</b>	<b>11.67</b>
<b>ASSAM</b>	<b>2442.57</b>
<b>BIHAR</b>	<b>3730.57</b>
<b>CHHATISGARH</b>	<b>1212.91</b>
<b>DELHI</b>	<b>183.23</b>
<b>GOA</b>	<b>69.31</b>
<b>GUJARAT</b>	<b>5258.49</b>
<b>HARYANA</b>	<b>1710.49</b>
<b>HIMACHAL PRADESH</b>	<b>296.26</b>
<b>JAMMU &amp; KASHMIR</b>	<b>298.19</b>
<b>JHARKHAND</b>	<b>2394.46</b>
<b>KARNATAKA</b>	<b>3281.36</b>
<b>KERALA</b>	<b>1045.36</b>
<b>MAHARASHTRA</b>	<b>5745.48</b>
<b>MANIPUR</b>	<b>1.35</b>
<b>MEGHALAYA</b>	<b>8.76</b>
<b>MIZORAM</b>	<b>1.50</b>
<b>NAGALAND</b>	<b>11.13</b>
<b>ODISHA</b>	<b>2572.16</b>
<b>PUNJAB</b>	<b>2269.27</b>
<b>RAJASTHAN</b>	<b>5893.10</b>
<b>SIKKIM</b>	<b>0.00</b>
<b>TAMIL NADU</b>	<b>4027.08</b>
<b>TELANGANA</b>	<b>1736.67</b>
<b>TRIPURA</b>	<b>192.54</b>
<b>UTTARAKHAND</b>	<b>339.80</b>
<b>UTTAR PRADESH</b>	<b>9077.45</b>
<b>WEST BENGAL</b>	<b>4135.19</b>
<b>UNION TERRITORIES</b>	
<b>NAME OF UNION TERRITORY</b>	<b>ROUTE KILOMETRES</b>
<b>CHANDIGARH</b>	<b>15.70</b>
<b>PUDUCHERRY</b>	<b>22.16</b>
<b>ANDAMAN &amp; NICOBAR</b>	<b>0.00</b>

**(b) & (c): Based on demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives and Railways' own requirement, the proposals for railway projects are considered. They are taken up on the basis of remunerativeness, capacity creation, last mile connectivity, missing links and alternate routes, socio-economic considerations etc. depending upon throwforward of ongoing projects, overall availability of funds and competing demands which covers connectivity in backward and rural areas also. The projects are not sanctioned State-wise, area-wise or region-wise. Since new lines generally straddle over more than one State, details of ongoing projects are maintained Zone-wise. At present there is no such proposal with the Government to compensate the deficiency of rail lines in the backward areas. However, many of these projects have been taken up on socio-economic considerations despite negative rate of return.**

**(d) & (e): Union Cabinet has approved formation of Joint Venture Companies between Ministry of Railways and the State Governments to identify projects and collaborate with its stakeholders, mobilize resources, form project specific Special Purpose Vehicle etc. The participation of Ministry of Railways has been capped at 50% in such Joint Venture Companies. However, the project funding, which is to be done through SPV, can have other stakeholders in addition to Ministry of Railways and the State Governments. No proposal is under consideration to reduce ratio of partnership of State Government/Stakeholders in backward areas.**

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